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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

Co. Appeal No. 28/56,58,59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Suman Kumar Sinha

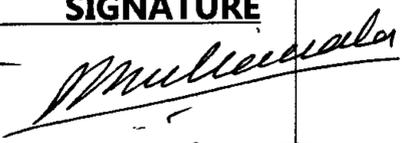
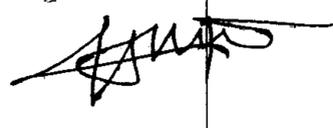
V/s.

Baroda Crystal Glass Works Ltd. & Ors.

Section of the Companies Act:

Sections 56,58,59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	PAVAN S. GODIAWALA	ADVOCATE	APPELLANT	
2.	HARMISH K. SHAH	ADVOCATE	RESPONDENT M. 82	

**ORDER**

Learned Advocate Mr. Pavan Godiawala present for Appellant. Learned Advocate Mr. Harmish Shah present for Respondent.

Reply filed by Respondent.

Appellant is permitted to file rejoinder within two weeks serving a copy in advance to other side.

List the matter on 19.12.2017.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 13th day of November, 2017.